

NOTIFICATION BY THE HIGH COURT OF GUJARAT AT AHMEDABAD
No. C.0305/2023

In exercise of powers conferred by Section 16 (2) of the Advocates' Act, 1961 read with Rule 19(1) of the High Court of Gujarat-Designation of Senior Advocates, Rules, 2018, the Hon'ble the Chief Justice and Hon'ble Judges of the High Court of Gujarat in the Full Court Meeting held on 11th January, 2024, have designated following Advocates as Senior Advocate from the date of this Notification:

| Sr. No. | Name of the Designated Senior Advocate | Enrollment No. |
|----------------|---|-----------------------|
| 1. | Mr. Pareshkumar Ramanlal Jani | G-A 166/1974 |
| 2. | Mr. Sanjay Ashok Mehta | G/372/1985 |
| 3. | Ms. Trusha Kanubhai Patel | G/3364/1999 |
| 4. | Mr. Harshit Shirishchandra Tolia | G/1889/2000 |
| 5. | Mr. Tejas Manubhai Barot | G/2110/2001 |
| 6. | Mr. Dhaval Dharmendra Vyas | G/1278/2002 |

**High Court of Gujarat,
Sola, Ahmedabad-380 060.**

Date: January 16, 2024

By Order of the High Court


**Moolchand Tyagi
Registrar General**

To:

The Manager, Government Central Press, Gandhinagar, for a favor of publication in Part- 'IV-C' of the next issue of the Gujarat Government Gazette (in duplicate)

Copy for information, to :-

- 1) The Additional Registrar - cum-PPS to Hon'ble Chief Justice, High Court of Gujarat, Ahmedabad.
- 2) All the Principal Private Secretaries to the Hon'ble Judges of the High Court of Gujarat, Ahmedabad.
- 3) Mr. Pareshkumar Ramanlal Jani, 28, Sarthi Society, Vibhag-3, Near Surdhara Circle, Memnagar, Thaltej, Ahmedabad.
- 4) Mr. Sanjay Ashok Mehta, "Udyan Marg", Lane Opp. Pantaloon, behind Mayor's Bungalow, Nr. Law Garden, Ellisbridge, Ahmedabad.
- 5) Ms. Trusha Kanubhai Patel, A/102, Ratnavilla Apartments, Jay Ambe Nagar Road, Thaltej, Ahmedabad.

- 6) Mr. Harshit Shirishchandra Tolia, B/73, Konark Karishma, B/h Reliance Jewels, Judges Bungalow Road, Vastrapur, Ahmedabad.
- 7) Mr. Tejas Manubhai Barot, 18, Prakash Society, Opp. Sunrise Park, Near Sangathan Society, Off. Drive - In- Road, Vastrapur, Ahmedabad.
- 8) Mr. Dhaval Dharmendra Vyas, 14, Pragna Society, B/h Vedant Hos[ital, Nr. S.P. Stadium, Navrangpura, Ahmedabad.
- 9) The Secretary General, Supreme Court of India, New Delhi. (By letter)
- 10) The Secretary, Bar Council of India, Lal Bahadur Shastri Marg, New Delhi. (By letter)
- 11) The Registrar General, High Court of _____
- 12) The Secretary to the Government of Gujarat, Legal Department, Gandhinagar. (By letter)
- 13) The Advocate General, Gujarat State, Kayda Bhavan, Ahmedabad. (By letter)
- 14) The Government Pleader, High Court of Gujarat, Ahmedabad. (By letter)
- 15) The Public Prosecutor, High Court of Gujarat, Ahmedabad (By letter)
- 16) The Secretary, Bar Council of Gujarat, Ahmedabad (By letter)
- 17) The President, Gujarat High Court Advocates' Association, Ahmedabad. (By letter)
- 18) P. S. to the Registrar General, High Court of Gujarat.
- 19) P. S. to the Registrar (Judicial), High Court of Gujarat.
- 20) The Principal Judge, City Civil and Sessions Court, Ahmedabad.
- 21) The Principal District Judge, _____
- 22) The Principal Judge, Family Court, _____
- 23) The Chief Judge, Small Cause Court, _____
- 24) The Chief Metropolitan Magistrate, Ahmedabad.
- 25) The President, Industrial Court, Ahmedabad.

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